



HIGH COURT OF TRIPURA AGARTALA

F.No.40(1)-HCT/Judl./Roster/2018/11347 - 53 Dated, Agartala, the 19th Dec. 2018

NOTIFICATION

**CONSOLIDATED LIST OF THE CRIMINAL APPEALS (JAIL)
[SINGLE BENCH MATTERS] OF THE YEARS 2016 – 18,
WHEREIN SUSPENSION PETITION IS NOT FILED**

Single Bench List - III

- | | | | |
|---------------------|--|--|----|
| 1) Crl.A(J)/8/2016 | SUBODH SARKAR
Vs
THE STATE OF TRIPURA | Mr RATAN DATTA
Ms S
CHAKRABORTY
Mr SAMRAT
GHOSH
S B DEB | PP |
| 2) Crl.A(J)/16/2016 | JAHAR DEBNATH
Vs
THE STATE OF TRIPURA | Mr RATAN DATTA
Ms P GHATAK | PP |
| 3) Crl.A(J)/36/2016 | MD. SURMAN ALI @
BASAL
Vs
THE STATE OF TRIPURA | Mr S DEBNATH
Mr S DATTA
MR JYOTIRMOY
NATH | PP |
| 4) Crl.A(J)/64/2016 | MARENDRA DEBBARMA
Vs
THE STATE OF TRIPURA | Mr A ACHARJEE
Ms P GHATAK
Mr R DUTTA | PP |
| 5) Crl.A(J)/16/2017 | MD. JAFFUR UDDIN @
ABDUL KADIR
Vs
THE STATE OF TRIPURA | Mr A NANDI
MR S.C.
MAJUMDER | PP |
| 6) Crl.A(J)/21/2017 | RAMDHAN SARKAR @
RAHIM MIAH AND ANR
Vs
THE STATE OF TRIPURA | Mr D R
CHOWDHURY
Mr S CHOWDHURY
MR DIPAK DEB | PP |

7)	Crl.A(J)/25/2017	MD. ABU JALAL MIAH Vs STATE OF TRIPURA	Mr D R CHOWDHURY Mr S CHOWDHURY Mr S SARKAR Mr D DEBNATH MR D DEB	PP
8)	Crl.A(J)/26/2017	UMESH CH. TRIPURA Vs STATE OF TRIPURA	Mr P K BISWAS Mr P MAJUMDER	PP
9)	Crl.A(J)/29/2017	AMARENDRA MALAKAR Vs THE STATE OF TRIPURA	Mr P SAHA Mr I BANIK Mr R MUKHERJEE MR M BISWAS Mr SARADINDU CHAKRABORTY	PP
10)	Crl.A(J)/31/2017	JAYANTA TRIPURA Vs THE STATE OF TRIPURA	MS R PURKAYASTHA	PP
11)	Crl.A(J)/34/2017	BIMAL DEBNATH Vs THE STATE OF TRIPURA	MR SAMARJIT BHATTACHARJEE Mr SOMIK DEB	PP
12)	Crl.A(J)/36/2017	KARTIK MANDAL Vs THE STATE OF TRIPURA	Mrs S DEB (GUPTA) Mr B DEB SAIKAT RAHMAN	PP
13)	Crl.A(J)/51/2017	ETIM MIAH Vs THE STATE OF TRIPURA	Mr P K BISWAS Mr P MAJUMDER Mr A HASHEM MR DEBAJIT BISWAS	PP
14)	Crl.A(J)/53/2017	JAHIR ALAM Vs THE STATE OF TRIPURA	Mr P K BISWAS Mr S CHAKRABORTY Mr P MAJUMDER MR ARGHYA KUSUM PAUL Mr A HASHEM MR DEBAJIT BISWAS	PP
15)	Crl.A(J)/54/2017	JILAN MIAH @ JALIL MIAH Vs THE STATE OF TRIPURA	Mr P K BISWAS Mr P MAJUMDER Mr A HASHEM MR DEBAJIT BISWAS	PP

16) CrI.A(J)/55/2017	MITON MIAH Vs THE STATE OF TRIPURA	Mr P K BISWAS Mr P MAJUMDER Mr A HASHEM MR DEBAJIT BISWAS	PP
17) CrI.A(J)/56/2017	SAHALAM MIAH Vs THE STATE OF TRIPURA	Mr P K BISWAS Mr P MAJUMDER Mr A HASHEM MR DEBAJIT BISWAS	PP
18) CrI.A(J)/57/2017	MAHALAM MIAH Vs THE STATE OF TRIPURA	Mr P K BISWAS Mr P MAJUMDER Mr A HASHEM MR DEBAJIT BISWAS	PP
19) CrI.A(J)/60/2017	RADHA KANTA PAUL Vs STATE OF TRIPURA	Mr N DAS	PP
20) CrI.A(J)/67/2017	PRAMANIK DEY Vs THE STATE OF TRIPURA	Mr A C BHOWMIK MR DC ROY MR D SARKAR	PP
21) CrI.A(J)/76/2017	SWAPAN DAS Vs THE STATE OF TRIPURA	Mr RATAN DATTA Ms S CHAKRABORTY MR K PAUL	PP
22) CrI.A(J)/10/2018	ANUKUL CHANDRA NATH Vs THE STATE OF TRIPURA	Mr RATAN DATTA Mr A ACHARJEE	PP
23) CrI.A(J)/11/2018	SUSHIL DAS Vs STATE OF TRIPURA	MR S MAHAJAN	PP
24) CrI.A(J)/15/2018	BISWAJIT SEN @ BAPAN Vs THE STATE OF TRIPURA	Mr RATAN DATTA Mr D DEBBARMA Ms S CHAKRABORTY Mr P K DEBNATH Mr A ACHARJEE	PP
25) CrI.A(J)/16/2018	SURAJ MIAH Vs THE STATE OF TRIPURA	MR K N BHATTACHARJEE Mrs S CHAKRABORTY Mr R C DEB MR KOHINOOR N BHATTACHARYYA MR P K DEB	PP

26) CrI.A(J)/20/2018	AJOY MALAKAR Vs STATE OF TRIPURA	Mr S BHATTACHARJEE MS JUTHIKA NAUKAHAM MS ARCHANA REANG	PP
27) CrI.A(J)/35/2018	BISWAJIT BHOWMIK Vs STATE OF TRIPURA	MR SAMAR DAS	PP
28) CrI.A(J)/40/2018	MD. KAMAL MIAH SARKAR Vs THE STATE OF TRIPURA	Mrs P DHAR	PP
29) CrI.A(J)/43/2018	SUBRATA MAJUMDER Vs THE STATE OF TRIPURA	Mr RATAN DATTA Ms S CHAKRABORTY MR K PAUL	PP
30) CrI.A(J)/47/2018	RATAN DAS Vs THE STATE OF TRIPURA	Mr SUBRATA SARKAR Mr P SAHA Mr A BASAK Mr S B DEB MS NC SAHA	PP
31) CrI.A(J)/52/2018	DEBABRATA DEY @ KARTIK Vs THE STATE OF TRIPURA	Mr SUBRATA SARKAR Mr A BASAK MS NC SAHA	PP

By order,

(A. Debbarma)
Registrar (Judicial)

Copy to :

1. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala.
2. The Secretary to Hon'ble Mr. Justice S. Talapatra, Judge, High Court of Tripura, Agartala.
3. The Secretary to Hon'ble Mr. Justice A. Lodh, Judge, High Court of Tripura, Agartala.
4. The Secretary, Tripura High Court Bar Association, Agartala.
5. The Secretary, Tripura Bar Association, Agartala; and
6. All concerned.

Registrar (Judicial)